

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Video Conference)

PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.05.2023 AT 10.30 AM

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP. No. 7/441/AMR/2023		441 (for compounding of offence committed under Sec. 67 r/w Sec. 629A of Companies Act, 1956)	Mohan Spintex India Limited & 2 others

ORDER

Mr.Lokesh Agarwal, Counsel for the petitioners present. None appears for the RoC, Andhra Pradesh. The office to inform the RoC, Andhra Pradesh to be present tomorrow. List the matter on 23.05.2023.

Sd/-

**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN